NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2016 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/115/2016

NAME OF THE PETITIONER(S)

: L.S Sathish Kumar & Another

NAME OF THE RESPONDENT(S)

: Sendur Weaving Mills Pvt Ltd & 24 Others

UNDER SECTION

: 397/398

Represented by

1) B. Dhanary 'For Ramani & Shankan

S.No. Name (in Capital)

Signature

D. B. DESIRAN

for AikiMylsamy Associate.

Rs, Rb, R7

ORDER

Shri B Dhanaraj, representing counsel for petitioner present. Shri B Desikan, counsel for R1 to R3, R5 to R7 present. No representation on behalf of R4. The counsels stated that they need some more time for reporting the settlement between the parties. Time extended at request. Put up on 03.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)